

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 03.04.2025

REVISED NOTICE

Please take notice that the following matter listed in the **Court of Chairperson on 02.04.2025** was not taken up. Subsequently a notice of the even date was uploaded intimating the next date of Hearing in the matter as **01.05.2025**.

It is hereby informed to all concerned that the next date of Hearing in the following matter stands revised from **01.05.2025 to 15.04.2025**.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 642 - 644 of 2023 Part Heard	Vir Jai Khosla Vs. Nemo	Deepak Khosla	Ruby Singh Varun Khanna Ashutosh P. Shukla

By order of Hon'ble Chairperson
-Sd/-
Registrar